

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 14th day of **August, 2018**

Present :

Hon'ble Mr. Gokul Chandra Pati, Member-A

Original Application No.330/00553/2013

Ishwar Lal (Pension Holder) S/o Late Seeta Ram, Resident of 115/350A,
Near Sheo Nagar Tenders Maswanpur, District Kanpur Nagar.

.....Applicant.

By Advocate –Shri S.C. Tiwari

V E R S U S

1. Union of India through Principal Secretary Defence, Ministry of Defence, New Delhi.
2. General Manager, Ordnance Equipment Factory (O.E.F.), Phool Bag Cantt., Kanpur Nagar
3. Accounts Officer, Defence Pension, Disbursing Office, Katahari Bag Cantt., Kanpur Nagar.
4. Principal Controller Defence Accounts (Pension), Allahabad.
5. Sri K.D.S. Parmar, Pension Court Officer, In office Principal Controller Defence Account (Pension), Draupadi Ghat, Allahabad.

..... **Respondents**

By Advocate : Shri Saurabh
Smt. Poonam Singh

O R D E R

List revised. None present for the applicant. Shri R.P. Singh, counsel for the respondents is present.

2. Even on the last occasion i.e. on 04.01.2018 no one was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-A

RKM/